

57	<b>Written Answers</b>	<b>CHAITRA 14, 1912 (SAKA)</b>	<b>Written Answers</b>	58
(iii)	Orissa	—	10%	
(iv)	J&K	—	7%	

In addition, reservation in respect of national permits is also available for ex-

servicemen in some States such as:—

(i)	Mizoram	—	10%
(ii)	Bihar	—	10%
(iii)	Himachal Pradesh	—	10%
(iv)	Delhi	—	10%

Since the grant of road-permits is under the purview of State Government authorities and the position differs from State to State, it is expected that the ex-servicemen seeking loans for buses would themselves simultaneously make necessary arrangements for obtaining road permits from the concerned State Government authorities. In cases of genuine difficulty, the assistance the Rajya Sainik Board/Zila Sainik Boards is available to them. Director General Resettlement also looks into specific cases of difficulties faced by the ex-servicemen in this regard and takes up the matter with the State Government authorities.

[Translation]

#### **Action Plan for Improvement of Jhuggi Jhonpris in Delhi**

\*310. SHRI HARIN PATHAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development authority has formulated any action plan for improving the conditions of Jhuggi-Jhonpris and slums in Delhi;

(b) if so, the salient features thereof; and

(c) whether the plan will help in checking the growth of slums?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) The action plan envisages relocation, in situ shelter upgradation and environmental improvement including rationalisation of layouts wherever possible.

(c) The policy of the Government is not to permit fresh unauthorised construction or encroachment, through preventive action and through the mechanism of the regional plan.

[English]

#### **Garment Export Targets**

311. SHRIMATIBASAVA RAJESWARI: Will the Minister of TEXTILES be pleased to state:

(a) the targets fixed for the export of ready-made garments for the year 1990-91; and